

Company: Sol Infotech Pvt. Ltd.

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Date: 16/12/2025

(2018) 01 DEL CK 0484 Delhi High Court

Case No: CONT.CAS(C) No. 46 Of 2018

M/S Mont Blanc Simplo Gmbh

APPELLANT

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Gaurav Bhatia And Ors

RESPONDENT

Date of Decision: Jan. 23, 2018

Acts Referred:

• Code of Civil Procedure, 1908 - Section 151, Order 39 Rule 7, Order 26 Rule 9

• Contempt of Courts Act, 1971 - Section 11, 12, 13

• Information Technology Act, 2000 - Section 66

• Indian Penal Code, 1860 - Section 406, 420

Hon'ble Judges: V. Kameswar Rao, J

Bench: Single Bench

Advocate: Rajiv Nayar, V.P. Singh, Aditya Jalan, Pradyumna Sharma, Saurabh Seth

Judgement

1. Ms. Jyoti Taneja, Adv. (Mobile No. 9999500069)","M/s. Richmond Group (owned by Respondent No. 3) a

House No. 452, A-4 VIP Road, P alm Court Apartment

Zirakpur, TEH Derabassi, District SAS NagarP, unjab-

140603

2 . Ms. Vasundhara Nayyar, Adv. (Mobile No.

9971223453)","Contemnor No.1's Business Premises at WZ-53

Jawala Heri Market, Paschim Vihar, New Delhi, Delhi-

110063

3 . Ms. Deboshree Mukherjee, Adv. (Mobile No

9971635549)",".Contemnor No.1's Office Premises at Plot 421

Second Floor, Bulk Material Market, Sec-65, Near

Phase 11, Mohali

4. Mr.Karan Kakkar, Adv. (Mobile No. 9910707373)","M/s. Beats Infotech / M/s. Bhatia International (Owne

by Contemnor No. 1) at Plot No. 470, Industrial Area

Phase 9, Mohali

5. Mr. Amit Kumar Yadav, Adv. (Mobile No.

7011940477)", "Registered Office of Contemnor No. 2 at SCO-391, 1s

Floor, Sector 37-D, Chandigarh, 160036